

**National Water Grid to provide  
Irrigation facilities to Drought  
Affected Areas**

7953. SHRI ANNASAHEB GOT-KHINDE : Will the Minister of IRRIGATION AND POWER be pleased to state whether the proposed intergated National Water Grid will also meet the irrigation needs of the choronically drought affected Districts of Maharashtra ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : Preliminary office studies carried out in the Central Water and power Commission show that some waters of the Ganga could be transferred by a combination of pumped and gravity canals, making use of natural water courses and existing or proposed reservoirs where ever practicable. The waters of the Ganga and surplus waters of other intermediate basins are proposed to be conveyed to most of the drought affected districts already identified in the country by letting down waters in rivers enroute for transfer to drought affected areas lower down; or for pumping from proposed reservoirs in upper basins, by curtailing the release to lower basins; and by pumping from the main link canal/river structures where necessary and when such exchange of waters is not possible.

It is hoped that the investigations of the project can be started in this year. These investigations will take about five to seven years. The details of the areas to be served in various regions will be known after these investigations are complete and the project finalised.

**Increase in strength of Judges  
of Supreme Court**

7954. SHRI ANNASAHEB GOT-KHINDE : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have decided to increase the strength of Judges of the Supreme Court to the maximum level permissible under the Constitution; and

(b) if so, when ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :  
(a) Yes, Sir.

(b) In June, 1971

**Translation of the Constitution in  
Marathi**

7955. SHRI ANNASAHEB GOT-KHINDE : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the work of translating the Constitution in Marathi has been assigned to the Official Language (Legislative) Commission, and

(b) if so, when the work is likely to be finalised ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :  
(a) Yes, Sir.

(b) The Official language (Legislative) Commission has finalised the Marathi translation of the Constitution of India and action is being taken to have the translation printed.

**Proposals at Sixth Committee of  
U. N. C. T. A. D. re Transport  
and Communication**

7956. SHRI D. K. PANDA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) Whether the Indian representative at the meeting of the Sixth Committee of UNCTAD pleaded at Santiago on May 3, 1972 that the international community and financial institutions should help the land-locked countries, create an infra-structure and provide adequate systems of transport and communication;

(b) If so, the response of the Committee thereto; and

(c) The steps proposed to be taken by Government in pursuance of the said policy ?